

Quarters for Staff of Accountant General, Orissa

1725. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Finance be pleased to state:

(a) the number of persons of all categories working at present under the Accountant-General, Orissa at Bhubneshwar; and

(b) the number of employees of the said Office who were provided with family quarters till the end of October, 1966?

The Minister of Finance (Shri T. T. Krishnaswami): (a) 912.

(b) 412.

Small-pox and Cholera in Orissa

1726. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Health be pleased to state:

(a) the number of persons who suffered from Small-pox and Cholera in Orissa during the last six months; and

(b) the number of deaths due to these diseases in Orissa during the above period?

The Minister of Health (Dr. Sushila Nayyar): (a) and (b). The number of cases and deaths due to small-pox and cholera during the last six months (from 1st May to 31st October, 1965) is given below:

Cases	Deaths
Small-pox	680 178
Cholera	119 32

Income-tax Written Off

1727. **Shri Parashar:**
Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether any Income tax dues even amounting to more than Rs. one

lakh in certain cases have been written off during the current year;

(b) if so, the names of persons or firms concerned and the amounts thus written off; and

(c) the reasons therefor?

The Minister of Finance (Shri T. T. Krishnaswami): (a) to (c). Income-tax dues amounting to more than Rs. One lakh have been sanctioned for write off in 6 cases during the current financial year. The details are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-5291/66].

सराय रोहिल्ला, दिल्ली

1728. **जी हुकूम खन् खन्नाय :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के सराय रोहिल्ला के बाग बगैचा क्षेत्र को गन्दी बस्ती सफाई विभाग ने गन्दी बस्ती क्षेत्र घोषित किया है;

(ख) यह घोषणा किस धाधर पर की गई है ; और

(ग) क्या इस क्षेत्र को मुघारने के लिए कोई कार्यवाही की गई ?

निर्माण तथा आवास मंत्री (श्री मेहरचण्ड खन्ना) : (क) जी हाँ ।

(ख) स्लम एरियाज (इम्प्रूवमेंट लैंड कन्वर्सेन) एक्ट 1956 के अन्तर्गत मजूम प्राधिकारी के द्वारा निर्णय किया गया था क्योंकि इस क्षेत्र में इमारतें इंसानों के रहने लायक नहीं पाई गयी थी तथा इनमें रहने वालों की सुरक्षा, स्वास्थ्य और आचार के लिए वे प्रदूषित थी ।

(ग) जी हाँ, मूल सुविधायें दे दी गई हैं जैसे कि मड़कें पक्की करना; नालियों तथा सड़क को रोशनी आदि की व्यवस्था करना; प्राइमरी स्कूल, डिपार्टमेंटरी